

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: May 1, 2009**

**No. 316 /AR(S)/2009**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Dr. **Rama Shanker Tripathi**, Additional District & Sessions Judge, Ambedkarnagar at Akbarpur, till the new District & Sessions Judge, Ambedkarnagar at Akbarpur assumes charge of his office.

**No. 317 /AR(S)/2009**

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Rajendra Prasad Sharma**, Additional District & Sessions Judge, Etawah, till the new District & Sessions Judge, Etawah assumes charge of his office.

**BY ORDER OF THE COURT,**

Sd/-

**(DINESH GUPTA)  
REGISTRAR GENERAL**

**No. 179 /AR (S)/ 2009, Dated: Allahabad: May 1, 2009**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Treasury Officers, Ambedkarnagar at Akbarpur & Etawah.
7. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The District & Sessions Judges, Ambedkarnagar at Akbarpur & Etawah. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Section Officer (Admin. C Section), High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Ambedkarnagar at Akbarpur & Etawah. (Information available on E-mail).

**BY ORDER OF THE COURT**

Sd/-

**(VIRENDRA KUMAR SRIVASTAVA)  
ASSISTANT REGISTRAR (SERVICES)**